

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/9493 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, Shri Chatra Bhukhan Gogoi
District & Sessions Judge,
Sonitpur, Tezpur

Dated Guwahati, the 15th September, 2023.

Sub:- **Permission to avail LTC.**
Ref:- Your letter Nos. DJ(S)/4062, dated 01.09.2023,

Sir,

With reference to the above, I am directed to inform you that, in continuation of this registry's letter no. HC.VII-81/2023/9195-9198/A, dated 2nd September, 2023, you are allowed to draw advance payment of Rs. 1,00,000/- (Rupees one lakh) towards your proposed LTC for the block period 2022-2025.

Thanking you

Yours faithfully,

Self

REGISTRAR ((VIGILANCE))

Memo NO. HC.VII-81/2023/9493-9497 /A, dated 15th September, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

B
14/09/23

REGISTRAR (VIGILANCE)

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14.09.2023